

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3831
ANSWERED ON:16.12.2014
TRANSFER OF SENTENCED PERSONS
Pradhan Shri Nagendra Kumar

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has any proposal for signing a treaty regarding transfer of sentenced persons with Nigeria;
- (b) if so, the details of the treaty proposed to be signed between India and Nigeria;
- (c) the manner in which persons of both the countries are likely to be benefitted from the said treaty;
- (d) the names of the countries with whom India has signed such treaty, so far; and
- (e) the number of Indian prisoners imprisoned in various such countries as on October, 2014?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a) & (b): Yes, Madam, the Government has a proposal for signing the treaty on Transfer of Sentenced Persons with Federal Republic of Nigeria. The Cabinet has approved the proposal for signing and ratification of the Agreement on Transfer of Sentenced Persons, and signing of the Treaty is being taken up.

(c) It would enable the sentenced persons to be near their families and would help in the process of their social rehabilitation as the Federal Republic of Nigeria's convicted prisoners can be transferred to their home country and prisoners of Indian origin can be brought back to India to serve the remaining part of their sentence.

(d): So far, the Government has signed the Agreement on Transfer of Sentenced Persons under Repatriation of Prisoners Act, 2003, with 23 countries namely United Kingdom (2005), Mauritius (2005), Bulgaria (2007), Cambodia (2007), France (2008), Egypt (2008), South Korea (2010), Saudi Arabia (2010), Iran(2010), Sri Lanka (2010), Bangladesh (2010), United Arab Emirates (2011), Maldives (2011), Israel (2012), Bosnia & Herzegovina (2012), Italy (2012), Turkey (2012), Thailand (2012), Viet Nam (2013), Kuwait (2013), Russian Federation (2013), Brazil (2013) and Australia (2014).

(e): There are 6483 Indian nationals lodged in jails in 68 countries.